

DIVISION BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/167(KB)2023
IN
C.A.(CAA)/137(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	ROSSELL INDIA LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance VC and Physical (Hybrid) Mode

Mr. Ratnanko Banerji, Sr. Adv.] for the Applicant Companies
Mrs. Manju Bhuteria, Adv.
Mr. Anirudhya Dutta, Adv.
Ms. Arundhati Roy Barman, Adv.

Mr. Sudhir Kapoor, JD] For RD, (ER), MCA

ORDER

1. Ld. Sr. Counsel for the petitioner present. Mr. Sudhir Kapoor, JD for the Office of RD (ER), MCA present.
2. When this matter was taken up for consideration, Mr. Sudhir Kapoor, Joint Director, appearing for the Office of Regional Director, Eastern Region, MCA states that the Office of RD, (ER), MCA **has no objection** if this scheme is allowed. This statement is taken on record.
3. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**